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IN THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE

Original Application No. 185 of 2023 (SZ)

IN THE MATTER OF:

Tribunal on its own motion **Suo Moto**  
based on the News item published in  
The Hindu, The Times of India and  
Dinamalar, Chennai Edition Dt:  
06.12.2023, 07.12.2023 and  
14.12.2023, "Illegal construction  
and encroachment of water bodies"

----- Applicants(s)

*Versus*

The Chief Secretary to Government,  
Govt. of Tamil Nadu  
Fort, St. George, Secretariat,  
Chennai & Others

----- Respondent(s)

Additional Report Submitted on behalf of Greater Chennai Corporation - 15<sup>TH</sup>

RESPONDENT

1. A S Murugan, son of A.P. Subramaniam, Hindu aged about 59 years,  
Superintending Engineer, Storm Water Drain Department, Greater Chennai  
Corporation, Ripon buildings, Chennai - 600 003, do hereby solemnly affirm and  
sincerely state as follows:

2. I am the Superintending Engineer, Storm Water Drain Department of  
Greater Chennai Corporation and I am well acquainted with the facts of the case  
from the records and as such I am filing this Additional status report on behalf of the  
14<sup>th</sup> respondent.

3. I respectfully submit that, Greater Chennai Corporation is maintaining  
210 water bodies/ponds/lakes. Out of 210 water bodies/lakes, Greater Chennai  
Corporation has completed restoration of 197 water bodies/ponds/lakes under  
various schemes, viz.,

x   
Superintending Engineer,  
Storm Water Drain Department  
Greater Chennai Corporation

- I. Restoration of 63 water bodies has been completed under Smart City fund.
- II. Restoration of 64 water bodies has been completed under CSR fund.
- III. Restoration of 9 water bodies has been completed under Capital fund.
- IV. Restoration of 47 water bodies has been completed under CMCDM fund.
- V. Restoration of 2 water bodies has been completed under Namakku Nama Thittam.
- VI. Restoration of one pond in Zone-1 has been completed under Capital fund of Stormwater Drain Department
- VII. Restoration of 11 water bodies has been completed under Singara Chennai 2.0 fund

4. I respectfully submit that,

- Restoration of 5 water bodies is in progress under AMRUT 2.0 Scheme.
- Restoration of 1 pond is in progress under GEF grant of Asian Development Bank.
- Further Restoration of 7 water bodies is in progress under Singara Chennai 2.0 for the year 2023-24.

5. I respectfully submit that, during the restoration of water bodies, sewage entering in to the water bodies has been plugged.

6. I respectfully submit that, due to restoration of these water bodies the storage capacity of the pond is increased. Further the ground water level has increased. The surrounding areas are prevented from stagnation of rain water.

  
† Superintending Engineer  
Storm Water Drain Department  
Greater Chennai Corporation

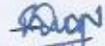
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7. I respectfully submit that, in Villivakam Tank 264 slum families has encroached the Bank. So for 257 slum families has been resettled in TNUHDB tenements.

Dated at Chennai this the 11<sup>th</sup> day of June' 2025



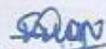
Counsel for the Respondent - 15<sup>TH</sup>

  
Superintending Engineer,  
Storm Water Drain Department,  
Greater Chennai Corporation  
Respondent

#### Verification

It is verified that what is stated above paragraphs are true and correct to the best of my knowledge and belief

Dated at Chennai this the 11<sup>th</sup> day of June' 2025

  
Superintending Engineer,  
Storm Water Drain Department,  
Greater Chennai Corporation  
Respondent

  
E.No. 340/96

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construction and encroachment  
of water bodies”**

-- Petitioner

-Vs-

The Chief Secretary of  
Govt. of Tamil Nadu,  
and 15 others,

---- Respondents

Status Report Submitted on  
Behalf of the GCC

Ms. Nirmalatha,  
Counsel for Respondent